

| Statement showing the list of the cases of Proclaimed Offender for the month of June, 2022 relating to the Sessions Division, Panchkula. |        |                             |   |                                 |   |                       |          |                |             |                          |                        |
|--|--------|-----------------------------|---|---------------------------------|---|-----------------------|----------|----------------|-------------|--------------------------|------------------------|
| Name of Court  | S. No. | Case Information System No. | Case Title  | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.  | Police Station | Date of FIR | Under Section            | PO Declare Order dated |
| <b>Sh. Nitin Raj, CJM, Panchkula.</b>  | 1      | Remand Paper                | State Vs Butta Singh                                    | Butta Singh                     | Gurbachan Singh                                   | Male                  | 549/2017 | Sec-5, PKL     | 09.10.2017  | 392/397/365/201/120B IPC | 13.06.2022             |
|  | 2      | NACT/1119/2017              | IndusInd Bank Ltd. Vs. Ashok Kumar                      | Ashok Kumar                     | Budh Ram  | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 06-06-2022             |
| <b>Ms. Pallavi Ojha, JMJC, Panchkula.</b>  | 3      | NACT/1137/2018              | State Bank Of India Vs. Bhawna Angra                    | Bhawna Angra                    | Gaurav Arora                                      | Female                |          | Sec-7,Pkl      |             | 138 NI Act               | 01-06-2022             |
|  | 4      | NACT/118/2018               | Rainbow Crop Health Ltd Vs. Kisan Beej Bhandar          | Subhash Kumar                   | Jot Ram   | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 13-06-2022             |
|  | 5      | NACT/1222/2017              | Pooja Rani Vs. Khalid                                   | Khalid                          | Baban   | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 15-06-2022             |
|  | 6      | NACT/1261/2018              | M/S J B Pharma Associates Vs. M/S Kanwar Medical Agency | Sandeep Kumar                   | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 13-06-2022             |
|  | 7      | NACT/135/2018               | Ashwani Kumar Vs. Shokhi Lal                            | Shokhi Lal                      | Harpal Singh                                      | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 08-06-2022             |
|  | 8      | NACT/136/2018               | Ashwani Kumar Vs. Akshat Dhingra                        | Akshat Dhingra                  | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 08-06-2022             |
|  | 9      | NACT/390/2018               | Gurdeep Kaur Vs. Uday Pal                               | Uday Pal                        | Ruldha Singh                                      | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 14-06-2022             |
|  | 10     | NACT/630/2018               | Padam Singh Vs. Sanjay Bairagi                          | Sanjay Bairagi                  | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 13-06-2022             |
|  | 11     | NACT/646/2017               | M/S Samson Laboratories Pvt. Ltd Vs. Manoj Kr.          | Manoj Kr. Roul                  | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 15-06-2022             |
|  | 12     | NACT/648/2017               | M/S Samson Laboratories Pvt. Ltd Vs. Raj Kishore Singh  | Raj Kishore Singh               | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 15-06-2022             |
|  | 13     | NACT/779/2018               | The Panchkula Central Cooperative Bank Vs. Babita Devi  | Babita Devi                     | Balwant Singh                                     | Female                |          | Sec-7,Pkl      |             | 138 NI Act               | 09-06-2022             |
|  | 14     | NACT/832/2017               | Rajesh Kumar Vs. M/S Rb Civil Projects Pvt. Ltd.        | Jaswant Singh                   | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act               | 15-06-2022             |

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| <b>Ms. Nidhi,<br/>JMIC,<br/>Panchkula.</b> | <b>15</b> | NACT/333/2019 | M/s Arvin Care Vs Ankran Biotech                         | Parminder Singh      | Rajwant Singh         | Male |  | Sec-7,Pkl |  | 138 NI Act | 06.06.2022 |
|  | <b>16</b> | NACT/451/2019 | Neha Dhawan Vs Satish Kumar                              | Satish Kumar Chauhan | N/A                   | Male |  | Sec-7,Pkl |  | 138 NI Act | 06.06.2022 |
|  | <b>17</b> | NACT/759/2019 | Ajay Hooda Vs Satish Hooda                               | Aman Ahuja           | Satish Ahuja          | Male |  | Sec-7,Pkl |  | 138 NI Act | 13.06.2022 |
|  | <b>18</b> | NACT/370/2019 | Haryana State Co-operative Apex Bank Ltd. Vs Sunil Kumar | Sunil Kumar          | Late Sh. Hari Parshad | Male |  | Sec-7,Pkl |  | 138 NI Act | 14.06.2022 |

| Statement showing the list of the cases of Proclaimed Offender for the month of May, 2022 relating to the Sessions Division, Panchkula. |        |                             |   |                                 |   |                       |         |                |             |                 |                        |
|---|--------|-----------------------------|---|---------------------------------|---|-----------------------|---------|----------------|-------------|-----------------|------------------------|
| Name of Court   | S. No. | Case Information System No. | Case Title  | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No. | Police Station | Date of FIR | Under Section   | PO Declare Order dated |
| Ms. Pallavi Ojha, JMIC, Panchkula.  | 1      | NACT/17/2018                | Ravinder Singh Vs. Asha Makkar                                | Asha Makkar                     | Vijay Kumar                                       | Female                |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 2      | NACT/1138/2018              | Bhupinder Singh Vs. Ajay Kumar                                | Ajay kumar                      | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 3      | NACT/442/2018               | Rainbow Crop Health Ltd Vs. Khalsa Pesticides                 | Didar singh                     | Dalip Singh                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 4      | NACT/464/2018               | Surinder Sharma Vs. Sheshnath                                 | Sheshnath                       | Jobhshi Wasi                                      | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 5      | NACT/926/2017               | M/S Exmed Health Care Vs. Subodha Kumar Mishra                | Subodha Kumar Mishra            | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 6      | NACT/930/2017               | M/S Longowal Enterprises Vs. M/S Kanak Sanjivani Agrovat      | Sanjay Kumar Singh @ Sanjay     | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 04-05-2022             |
|   | 7      | NACT/1297/2018              | Pardeep Kumar Vs. Dushyant                                    | Dushyant                        | Satya Naryan                                      | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 05-05-2022             |
|   | 8      | NACT/469/2018               | The Panchkula Central Cooperative Bank Ltd. Vs.               | Rakesh Kumar                    | Jai Singh   | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 05-05-2022             |
|   | 9      | NACT/644/2017               | M/S Samson Laboratories Pvt. Ltd Vs. R.K.Jha                  | R.K.Jha                         | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 05-05-2022             |
|   | 10     | NACT/2/2018                 | Manmohan Vs. Janardan Parshad                                 | Janardan Parshad                | Kirpa Ram   | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 07-05-2022             |
|   | 11     | NACT/787/2018               | Sandeep Aneja Vs. Shazad Ahmad                                | Shazad Ahmad                    | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 07-05-2022             |
|   | 12     | NACT/1033/2017              | Sandeep Aneja Vs. Harkrishan Alias Happy                      | Harkrishan Alias Happy          | Inderjeet   | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 10-05-2022             |
|   | 13     | NACT/6/2018                 | M/S J.P. Singla Engineers And Contractors Vs. Chanchal Dhiman | Chanchal Dhiman                 | Not Mention                                       | Male                  |         | Sec-7,Pkl      |             | u/s 138 N.I ACT | 12-05-2022             |

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| <b>Ms. Pallavi<br/>Ojha, JMIC,<br/>Panchkula.</b> | 14 | NACT/1105/2017 | IndusInd Bank Ltd. Vs. Sumit Aggarwal  | Sumit Aggarwal        | Jai Singh         | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 12-05-2022 |
|   | 15 | NACT/1326/2018 | State Bank Of India Vs. Sunny Kumar  | Sunny Kumar           | Anil Kumar        | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 12-05-2022 |
|   | 16 | NACT/807/2017  | Ranjana Enterprises Vs. Parmod Aggarwal  | Parmod Aggarwal       | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 12-05-2022 |
|   | 17 | NACT/1016/2018 | Dan Singh Vs. Y.C. Caterers  | yuvraj sethi          | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 13-05-2022 |
|   | 18 | NACT/1078/2018 | M/S Shreekar Associates Vs. Simranjeet Verma   | Simranjeet Verma      | Jai Bhagwan Verma | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 13-05-2022 |
|   | 19 | NACT/501/2018  | Rajesh Kumar Vs. Shyam Singh   | Shyam Singh           | Bal Kishan        | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 13-05-2022 |
|   | 20 | NACT/457/2017  | Iqbal Singh Vs. Surinder   | Surinder Rai          | Gatti Parsad      | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 16-05-2022 |
|   | 21 | NACT/869/2017  | Allahabad Bank Vs. Tarsem Lal  | Tarsem Lal            | Hukam Chand       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 16-05-2022 |
|   | 22 | NACT/662/2016  | Allahbad Bank Vs. Gurneet Kaur   | Gurneet Kaur          | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 17-05-2022 |
|   | 23 | NACT/858/2018  | Rajesh Kumar Vs. M/S Guru Kripa Enterprises  | Jasjit Singh          | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 19-05-2022 |
|   | 24 | NACT/754/2018  | M/S Vaibhav International Vs. M/S Bexil Pharma Pvt. Ltd  | Vibhanu               | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 24-05-2022 |
|   | 25 | NACT/827/2015  | M/s Balaji Industries Vs. M/s Companion Industries   | Manmohan Singh Dhiman | Som Nath Dhiman   | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 27-05-2022 |
|   | 26 | NACT/1006/2017 | Jasvinder Singh Vs. Sanjiv Kumar   | Sanjiv Kumar          | Teja Ram          | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 31-05-2022 |
|   | 27 | NACT/1298/2018 | Surinder Kumar Vs. Roshan Lal  | Roshan Lal            | Kali Charan       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 31-05-2022 |
|   | 28 | NACT/515/2017  | Sangsharmann Pvt Ltd Through Its Director Shivam Garg Vs. Jain Timber Through Its Prop. Madan Jain | Madan Jain            | Not Mention       | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 31-05-2022 |
|   | 29 | NACT/563/2018  | The Kharak Mangoli Primary Agriculture Cooperative Society Ltd. Vs. Amarjeet Kaur                  | Amarjeet Kaur         | Jasbir Singh      | Female |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 31-05-2022 |
|   | 30 | NACT/933/2018  | Bhushan Lal Sharma Vs. Mohan Lal Gauri   | Mohan Lal Gauri       | Sharda Ram Gauri  | Male   |  | Sec-7,Pkl |  | u/s 138 N.I ACT | 31-05-2022 |

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| <b>Ms. Nidhi,<br/>JMIC,<br/>Panchkula.</b> | <b>31</b> | CHI/120/2021<br>CHI/120/2021 | State of Haryana Vs Anmol<br>Arora | Abhishek Katiyal | Pawan Kumar  | Male | Indian<br>Penal<br>Code--<br>379,411,1<br>20B,201, | PKL Sector-20 | 130/2020 | 06.05.2022 |  |
|  |           |                              |                                    | Rajender         | Nirmal Singh | Male | Indian<br>Penal<br>Code--<br>379,411,1<br>20B,201, | PKL Sector-20 | 130/2020 | 06.05.2022 |  |
|  | <b>32</b> | NACT/167/2019                | M/s ArvinCare vs<br>Molecules      | Ashish Sharma    |              | Male | 138 NI<br>Act                                      | Sector 14     |          | 27.5.2022  |  |

## Statement showing the list of the cases of Proclaimed Offender for the month of April, 2022 relating to the Sessions Division, Panchkula.

| Name of Court                        | S. No. | Case Information System No. | Case Title                           | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.  | Police Station | Date of FIR | Under Section           | PO Declare Order dated |
|--------------------------------------|--------|-----------------------------|--------------------------------------|---------------------------------|---|-----------------------|----------|----------------|-------------|-------------------------|------------------------|
| Sh. Deepak Gupta, D & SJ, Panchkula. | 1      | NDPS/37/2018                | State of Haryana Vs Munish Dutta     | Munish Dutta                    | Sh. Suraj Parkash                                 | Male                  | 35/2018  | Kalka          | 16.03.2018  | 21-61-85 of NDPS Act    | 29.04.2022             |
|                                      | 2      | NDPS/33/2019                | State of Haryana Vs Nitesh           | Nitesh                          | Sh. Chandervanishi Jha                            | Male                  | 199/2019 | Chandimandir   | 02.07.2019  | 20-29-61-85 of NDPS Act | 07.04.2022             |
|                                      | 3      | NDPS/27/2018                | State of Haryana Vs Kamal Kant       | Ezirim Uchenna Vinchent         | Sh. Augestine Chinedu                             | Male                  | 352/2017 | Pinjore        | 11.12.2017  | 21-29-61-85 of NDPS Act | 20.04.2022             |
| Sh. Hitesh Garg, ACJM, Panchkula.    | 4      | CHI/33/2017                 | State Vs Nitin Chaudhary             | Nitin Chaudhary                 | Sh. Niwas Rao                                     | Male                  | 226      | Chandimandir   | 18.09.2016  | 279, 337, 304A IPC      | 18.04.2022             |
| Ms. Iram Hasan, JMJC, Panchkula.     | 5      | CHI/320/2018                | State Vs Sandeep                     | Sandeep                         |   | Male                  | 183/2017 | Sector 20, PKL | 2017        | 379/411 IPC             | 07.07.2022             |
|                                      | 6      | NACT/281/2020               | Prem Lata Jindal Vs. Sanjeev Rahi    | Sanjeev Rahi                    | Santresh Rahi                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act              | 20.04.2022             |
|                                      | 7      | NACT/531/2020               | M/S Jain Sons Vs. Varun Kohli        | Varun Kohli                     | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | 138 NI Act              | 19.04.2022             |
|                                      | 8      | NACT/639/2018               | Deepak Singh Vs. Harpal Singh        | Harpal Singh                    | Kapuria   | Male                  |          | Sec-7,Pkl      |             | 138 NI Act              | 26.04.2022             |
|                                      | 9      | NACT/638/2018               | Deepak Singh Vs. Harpal Singh        | Harpal Singh                    | Kapuria   | Male                  |          | Sec-7,Pkl      |             | 138 NI Act              | 04.04.2022             |
|                                      | 10     | NACT/532/2017               | Asha Devi Vs. Sabtaar @Surinder Kaur | Sabtaar @Surinder Kaur          | Dalbir  | Male                  |          | Sec-7,Pkl      |             | 138 NI Act              | 29.04.2022             |

March

|   |    |                |  |                 |                 |        |  |           |  |            |            |
|---|----|----------------|--|-----------------|-----------------|--------|--|-----------|--|------------|------------|
| <b>Ms. Pallavi Ojha, JMIC, Panchkula.</b> | 11 | NACT/1031/2018 | Rupali Vs. Dalip Kumar   | Dalip Kumar     | Pyar Chand      | Male   |  | Sec-7,Pkl |  | 138 NI Act | 28.04.2022 |
|   | 12 | NACT/1081/2018 | M/S M/S Exmed Health Care Vs. M/S Vee Bros   | Ravi Mahajan    | Not Mentioned   | Male   |  | Sec-7,Pkl |  | 138 NI Act | 19.04.2022 |
|   | 13 | NACT/829/2017  | Vijay Kadiyan Vs. Amit Kumar   | Amit Kumar      | Kasturi Lal     | Male   |  | Sec-7,Pkl |  | 138 NI Act | 26.04.2022 |
|   | 14 | NACT/1233/2018 | Union Bank Of India Vs. Manjit Kaur  | Manjit Kaur     | Gurpreet Singh  | Female |  | Sec-7,Pkl |  | 138 NI Act | 19.04.2022 |
|   | 15 | NACT/838/2017  | M/S Rowlinges Life Sciences Vs. M/S Neuro Life Pharmaceuticals Pvt. Ltd. Thakurdwara | Lekh Raj Kundal | Jagdish Chand   | Male   |  | Sec-7,Pkl |  | 138 NI Act | 19.04.2022 |
|   | 16 | NACT/1098/2017 | M/S Shreekar Associates Vs. Hari Parshad   | Hari Parshad    | Chhote Lal      | Male   |  | Sec-7,Pkl |  | 138 NI Act | 28.04.2022 |
|   | 17 | NACT/1101/2017 | M/S Bharat Feeds Vs. M/S S.K. Enterprises Puultry Farm                               | Amarjit singh   | Sohan Singh     | Male   |  | Sec-7,Pkl |  | 138 NI Act | 22.04.2022 |
|   | 18 | NACT/1108/2017 | IndusInd Bank Ltd. Vs. Ishwar Kumar  | Ishwar Kumar    | Dass Ram        | Male   |  | Sec-7,Pkl |  | 138 NI Act | 22.04.2022 |
|   | 19 | NACT/1229/2017 | Leena Rana Vs. Govind Mohan  | Govind Mohan    | Narayan Chander | Male   |  | Sec-7,Pkl |  | 138 NI Act | 25.04.2022 |

| Statement showing the list of the cases of Proclaimed Offender for the month of March, 2022 relating to the Sessions Division, Panchkula. |        |                             |  |                                 |   |                       |         |                |             |               |                        |
|---|--------|-----------------------------|--|---------------------------------|---|-----------------------|---------|----------------|-------------|---------------|------------------------|
| Name of Court   | S. No. | Case Information System No. | Case Title   | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No. | Police Station | Date of FIR | Under Section | PO Declare Order dated |
| Ms. Pallavi Ojha, JMIC, Panchkula.  | 1      | NACT/27/2018                | Ankush Maggu Vs. Sonu Katyal   | Sonu Katyal                     | Subhash   | Female                |         | Sec-7,Pkl      |             | 138 NI Act    | 17.03.2022             |
|   | 2      | NACT/40/2018                | Randhir Singh Vs. M/S Ideal Migrate Alliance Pvt. Ltd.   | Saurabh Ghawry                  | Surinder Kumar                                    | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 15.03.2022             |
|   | 3      | NACT/72/2018                | Vipin Chauhan Vs. Vinod Kumar Gupta  | Vinod Kumar Gupta               | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 29.03.2022             |
|   | 4      | NACT/193/2018               | The Distt Primary Co-Operative Bank Vs. Inder Mohan  | Inder Mohan                     | Dharam pal  | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 23.03.2022             |
|   | 5      | NACT/254/2018               | Rajesh Kumar Vs. Indira Devi   | Indira Devi                     | Satpal  | Female                |         | Sec-7,Pkl      |             | 138 NI Act    | 25.03.2022             |
|   | 6      | NACT/373/2018               | Narender Vs. Sarika Jain   | Sarika Jain                     | Ajay Jain   | Female                |         | Sec-7,Pkl      |             | 138 NI Act    | 23.03.2022             |
|   | 7      | NACT/440/2018               | Manohar Lal S/O Ram Lal Vs. Sanjeev Kumar  | Sanjeev Kumar                   | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 25.03.2022             |
|   | 8      | NACT/473/2018               | Rajesh Kumar Mittal Vs. Tilak Raj  | Tilak Raj                       | Hari Chand  | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 25.03.2022             |
|   | 9      | NACT/490/2018               | The Kharak Mangoli Primary Agriculture Cooperative Vs. Parminder Singh                               | Parminder Singh                 | Jeet Singh  | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 22.03.2022             |
|   | 10     | NACT/514/2018               | Mohit Mittal Vs. Jagdish Singh   | Jagdish Singh                   | Sadhu Ram   | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 16.03.2022             |
|   | 11     | NACT/612/2018               | M/S Sbp Services Through Its Partner Namely Sh Ajay Gakhar Son Of Sh. Vinod Gakhar Vs. Navdeep Singh | Navdeep Singh                   | Jaswinder singh Malli                             | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 16.03.2022             |
|   | 12     | NACT/650/2018               | Satish Bansal Vs. Gopal Krishan Gupta  | Gopal Krishan Gupta             | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 138 NI Act    | 23.03.2022             |



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|---|----------------|---|--|-----------------------|------------------|--------|-----------|-----------|------------|------------|------------|
| <b>Ms. Pallavi Ojha, JMIC, Panchkula.</b> | 13             | NACT/426/2017                           | Rainbow Crop Health Ltd Vs. M/S Kamboj Chemical Store  | Gurdev Singh          | Ajit             | Male   |           | Sec-7,Pkl |            | 138 NI Act | 24.03.2022 |
|   | 14             | NACT/793/2018                           | Jasvinder Singh Gill Vs. T. Selvaraju  | T. Selvaraju          | Thangaval        | Male   |           | Sec-7,Pkl |            | 138 NI Act | 29.03.2022 |
|   | 15             | NACT/813/2018                           | Narinder Singh Vs. Davinder Suri   | Davinder Suri         | Satpal           | Male   |           | Sec-7,Pkl |            | 138 NI Act | 23.03.2022 |
|   | 16             | NACT/854/2018                           | Sai Wood Works Vs. Shivalik Engineer And Contractor, Chd.  | Rahul Mahajan         | Not Mentioned    | Male   |           | Sec-7,Pkl |            | 138 NI Act | 17.03.2022 |
|   | 17             | NACT/928/2018                           | Allhabad Bank Vs. Mohit Chhabra  | Mohit Chhabra         | Mahesh Chhabra   | Male   |           | Sec-7,Pkl |            | 138 NI Act | 15.03.2022 |
|   | 18             | NACT/1008/2018                          | Rajni Vs. Pallavi Swaraj   | Pallavi Swaraj        | Vineet Swaraj    | Female |           | Sec-7,Pkl |            | 138 NI Act | 25.03.2022 |
|   | 19             | NACT/1194/2018                          | Daya Ram Vs. Mahesh Kumar Bansal   | Mahesh Kumar Bansal   | Bhanu Ram Bansal | Male   |           | Sec-7,Pkl |            | 138 NI Act | 10.03.2022 |
|   | 20             | NACT/1251/2018                          | Dharmendra Kumar Vs. Pallavi Swaraj  | Pallavi Swaraj        | Vineet Swaraj    | Female |           | Sec-7,Pkl |            | 138 NI Act | 22.03.2022 |
|   | 21             | NACT/942/2017                           | Jasvinder Singh Gill Vs. Narinder Singh  | Narinder Singh        | CHaranjit Singh  | Male   |           | Sec-7,Pkl |            | 138 NI Act | 17.03.2022 |
|   | 22             | NACT/1327/2018                          | Yatin Sharma Vs. Pallavi Swaraj  | Pallavi Swaraj        | Vineet Swaraj    | Female |           | Sec-7,Pkl |            | 138 NI Act | 25.03.2022 |
|   | 23             | NACT/1361/2018                          | Pardeep Kumar Garg Vs. Deepak Gupta  | Deepak Gupta          | Raj Hans @ Pappu | Male   |           | Sec-7,Pkl |            | 138 NI Act | 17.03.2022 |
|   | 24             | NACT/1093/2017                          | Puneet Aggarwal Vs. Girdhari Lal   | Girdhari Lal          | Nand Lal Sharma  | Male   |           | Sec-7,Pkl |            | 138 NI Act | 22.03.2022 |
|   | 25             | NACT/1357/2017                          | M/S Pastiche Energy Solutions Th Prop. Vipul Duggal S/O Sh. Sunil Vs. M/S Swastik Solar Systems Through Prop. Mr. Jyoti Parshad B. Patil | Jyoti Prasad B. Patil | Not Mentioned    | Male   |           | Sec-7,Pkl |            | 138 NI Act | 28.03.2022 |
|   | 26             | NACT/1393/2017                          | Vivek Bansal Vs. Janardan Parsad   | Janardan Parsad       | Not Mentioned    | Male   |           | Sec-7,Pkl |            | 138 NI Act | 24.03.2022 |
| 27  | NACT/1204/2018 | Rulda Ram Vs. Rambir Singh              | Rambir Singh   | Budh Singh            | Male             |        | Sec-7,Pkl |           | 138 NI Act | 31.03.2022 |            |
| 28  | NACT/1121/2018 | Krishan Kumar Nanda Vs. Parminder Singh | Parminder Singh  | Jeet Singh            | Male             |        | Sec-7,Pkl |           | 138 NI Act | 31.03.2022 |            |

March

|   |    |              |                                    |               |              |      |          |              |  |  |            |
|---|----|--------------|------------------------------------|---------------|--------------|------|----------|--------------|--|--|------------|
| <b>Ms. Nidhi<br/>JMIC,<br/>Panchkula.</b> | 29 | CHI/618/2018 | State of Haryana Vs Pankaj         | Pankaj        |              | Male | 249/2017 | Chandimandir |  | 506 IPC  | 04.03.2022 |
|   | 30 | CHI/168/2021 | State of Haryana Vs Govind         | Deepak@Chandi | Radhey Mehto | Male | 116/2019 | Sector 14    |  | 148/149/323/354/452<br>IPC   | 11.03.2022 |
|   | 31 | CHI/161/2021 | State of Haryana Vs Ravi<br>@ Lota | Deepak@Chandi | Radhey Mehto | Male | 65/2021  | Sector 14    |  | 186/332/323/353 IPC<br>and Prevention of<br>Damage to Public<br>Property Act 3 | 11.03.2022 |
|   | 32 | CHI/155/2021 | State of Haryana Vs Ravi<br>@ Lota | Deepak@Chandi | Radhey Mehto | Male | 265/2020 | Sector 14    |  | 147/148/323/326/427/50<br>6 IPC  | 11.03.2022 |

## Statement showing the list of the cases of Proclaimed Offender for the month of February, 2022 relating to the Sessions Division, Panchkula.

| Name of Court                        | S. No. | Case Information System No. | Case Title                               | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.  | Police Station | Date of FIR | Under Section       | PO Declare Order dated |
|--------------------------------------|--------|-----------------------------|--|---------------------------------|---|-----------------------|----------|----------------|-------------|---------------------|------------------------|
| Sh. Deepak Gupta, D & SJ, Panchkula. | 1      | CRA/ 150/2019               | Vikas Vs Jawahar                         | Vikas Khanna                    | Sh. Ramesh Khanna                                 | Male                  |          |                |             | 138 NI Act          | 21.02.2022             |
|                                      | 2      | SC/05/2019                  | State Vs Monika @ Mona                   | Arun @ Ali                      | Sh. Veer Singh                                    | Male                  | 107/2018 | Pinjore        | 28.04.2018  | 147/148/307/506 IPC | 21.02.2022             |
|                                      | 3      | SC/83/2019                  | State Vs Jagpreet                        | Gurpreet                        | Sh. Avtar Singh                                   | Male                  | 52/2019  | Sector 5, PKL  | 12.02.2019  | 379A IPC            | 04.02.2022             |
| Sh. Hitesh Garg, ACJM, PKL           | 4      | CHI/894/2017                | State Vs Pooja                           | Pooja                           | Bablu   | Female                | 281      | Chandimandir   | 29.10.2017  | 379 IPC             | 07.02.2022             |
| Sh. Nitin Raj, CJM, Panchkula.       | 5      | CHI/151/2018                | State Vs Sagar                           | Sagar Mas                       | Prop. Of A.G Enterprises                          | Male                  | 294/2017 | Sector 14, PKL |             | 379 IPC             | 14.02.2022             |
| Ms. Pallavi Ojha, JMJC, Panchkula.   | 6      | NACT/224/2018               | STATE BANK OF INDIA Vs Madhu Arora       | Madhu Arora                     | Not Mentioned                                     | Female                |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 08.02.2022             |
|                                      | 7      | NACT/646/2020               | S.K AUTOS Vs. VARUN KOHLI                | VARUN KOHLI                     | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 08.02.2022             |
|                                      | 8      | NACT/1227/2018              | KRISHAN LAL Vs. HARSH KUMAR BAHRI        | HARSH KUMAR BAHRI               | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 08.02.2022             |
|                                      | 9      | NACT/1250/2018              | DHARMENDRA KUMAR Vs. ATS EDUTECH PVT LTD | ANKUR KAPOOR                    | Vinay Kumar Kapoor                                | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 09.02.2022             |
|                                      | 10     | NACT/1369/2018              | MOHINDER KUMAR Vs. M/S RANA JEWELLERS    | Akbar Khan & Khurshid Khan      | Sardar Mohd.                                      | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 11.02.2022             |
|                                      | 11     | NACT/1276/2017              | M/S GLAXY ASSOCIATES Vs. M/S G.S         | Gurpreet Singh                  | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 08.02.2022             |
|                                      | 12     | NACT/1277/2017              | INDUSTRY ASSOCIATES Vs. M/S G.S          | Gurpreet Singh                  | Not Mentioned                                     | Male                  |          | Sec-7,Pkl      |             | U/s 138 of NI Act.  | 08.02.2022             |

## Statement showing the list of the cases of Proclaimed Offender for the month of January, 2022 relating to the Sessions Division, Panchkula.

| Name of Court                        | S. No. | Case Information System No. | Case Title   | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.  | Police Station    | Date of FIR | Under Section                          | PO Declare Order dated |
|--------------------------------------|--------|-----------------------------|--|---------------------------------|---|-----------------------|----------|-------------------|-------------|--|------------------------|
| Sh. Deepak Gupta, D & SJ, Panchkula. | 1      | CRA/ 75/2019                | Parminder Pal Vs State   | Parminder Pal Walia             | Sh. Amarjit Singh                                 | Male                  | 111/2013 | Kalka             | 28.08.2013  | 406/420 IPC                            | 25.01.2022             |
|                                      | 2      | CRA/41/2020                 | Balram Vs State  | Balram                          | Sh. Puti Lal                                      | Male                  | 208/2016 | Sector 14 PKL     | 31.10.2016  | 148/149/323/325/506 IPC                | 21.01.2022             |
|                                      | 3      | SC/148/2018                 | State Vs Jaskirat  | Jaskirat                        | Sh. Satender Pal Singh                            | Male                  | 76/2017  | Sector 20 PKL     | 03.07.2017  | 379A 411 IPC                           | 31.01.2022             |
| Sh. Nitin Raj, CJM, Panchkula.       | 4      | CHI/21/2020                 | State Vs Sanjeev   | Sanjeev Sharma                  | Madan Lal Sharma                                  | Male                  | 645/2018 | Sector 5, PKL     | 26.12.2018  | 379 IPC                                | 13.01.2022             |
|                                      | 5      |                             |  | Jamadar Mato                    | Krishan Mato                                      | Male                  |          |                   |             |  |                        |
|                                      | 6      | CRM/31/2022                 | State Vs Yachin Wadhwa   | Yachin Wadhwa                   | Vipin   | Male                  | 336/2017 | P.S Sectors 5     | 26.08.2017  | 148/149/186/307/120B/IPC and Arms Act. | 05.01.2022             |
|                                      | 7      | CHA/89/2017                 | State Vs Ajay  | Ajay Kumar                      | Vagir Singh                                       | Male                  | 194/2016 | P.S Sector 14 PKL | 12.10.2016  | Gambling Act                           | 17.01.2022             |
| Ms. Pallavi Ojha, JMJC, Panchkula.   | 8      | NACT/1040/2017              | Robin Bansal Vs. Harbhagwan  | Harbhagwan                      | Jai Narain  | Male                  |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 5.1.2022               |
|                                      | 9      | NACT/1127/2017              | IndusInd Bank Ltd. Vs. Arvinder Kaur                                       | Arvinder Kaur                   | Dildar Singh                                      | Female                |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 5.1.2022               |
|                                      | 10     | NACT/131/2018               | Pooja Rajput Vs. Manav Malhotra  | Manav Malhotra                  | Late Sh. R.K.Malhotra                             | Male                  |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 6.1.2022               |
|                                      | 11     | NACT/564/2018               | The Kharak Mangoli Primary Agriculture Cooperative Society Ltd. Vs. Monika | Monika                          | Manoj Kumar                                       | Female                |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 6.1.2022               |
|                                      | 12     | NACT/635/2018               | Narinder Singh Vs. Parvesh Kumar   | Parvesh Kumar                   | Tika Ram  | Male                  |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 3.1.2022               |
|                                      | 13     | NACT/636/2018               | Narinder Singh Vs. Hukum Singh   | Hukum Singh                     | Teeka Ram   | Male                  |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 5.1.2022               |
|                                      | 14     | NACT/797/2018               | Vivek Bansal Vs. Pallavi Swaraj  | Pallavi Swaraj                  | Vineet Swaraj                                     | Female                |          | Sec-7,Pkl         |             | U/s 138 of NI Act.                     | 5.1.2022               |

## Statement showing the list of the cases of Proclaimed Offender for the month of December, 2021 relating to the Sessions Division, Panchkula.

| Name of Court                                   | S. No. | Case Information System No. | Case Title                                   | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No. | Police Station | Date of FIR | Under Section              | PO Declare Order dated |
|---|--------|-----------------------------|--|---------------------------------|---|-----------------------|---------|----------------|-------------|----------------------------|------------------------|
| <b>Sh. Deepak Gupta, D &amp; SJ, Panchkula.</b> | 1      | CRA/176/2017                | Suraj Bhan Vs State                          | Suraj Bhan                      | Sh. Telu Ram                                      | Male                  |         |                |             | Appeal against 138 NI Act. | 24.12.2021             |
|   | 2      | NACT/1021/2019              | Narender Dass Vs Ajay Ali                    | Ajay Ali                        | Shinda  | Male                  |         |                |             | U/s 138 of NI Act.         | 22.12.2021             |
| <b>Ms. Pallavi Ojha, JMIC, Panchkula.</b>       | 3      | NACT/1149/2018              | Sunita Devi Vs Sagar Manocha                 | Sagar Manocha                   | Gulshan   | Male                  |         |                |             | U/s 138 of NI Act.         | 16.12.2021             |
|   | 4      | NACT/1172/2017              | STATE BANK OF INDIA Vs Heera                 | Heera                           | Sume Singh  | Male                  |         |                |             | U/s 138 of NI Act.         | 23.12.2021             |
|   | 5      | NACT/1189/2017              | M/S Medisus Printech Vs M/s Alice Healthcare | S.K.Bhan                        | Not Mentioned                                     | Male                  |         |                |             | U/s 138 of NI Act.         | 1.12.2021              |
|   | 6      | NACT/1290/2018              | Sukhdev Mahajan Vs Sandeep Rana              | Sandeep Rana                    | Padam Singh                                       | Male                  |         |                |             | U/s 138 of NI Act.         | 20.12.2021             |
|   | 7      | NACT/1331/2017              | Zhenia Pharma Vs Kuriakose CP                | Kuriakose CP                    | Not Mentioned                                     | Male                  |         |                |             | U/s 138 of NI Act.         | 29.11.2021             |
|   | 8      | NACT/406/2018               | Anita Vs Sunita                              | Sunita                          | Ashok Kumar                                       | Female                |         |                |             | U/s 138 of NI Act.         | 29.11.2021             |
|   | 9      | NACT/41/2019                | Joginder Pal Vs Sandeep Kumar                | Sandeep Kumar                   | Chaman Lal  | Male                  |         |                |             | U/s 138 of NI Act.         | 23.12.2021             |
|   | 10     | NACT/48/2019                | Dena Bank Vs Sunita                          | Rahul                           | Krishan Gopal                                     | Male                  |         |                |             | U/s 138 of NI Act.         | 22.12.2021             |
|   | 11     | NACT/484/2018               | Ashok Kumar Vs Sanjeev Kumar                 | Sanjeev Kumar                   | Ram Lal   | Male                  |         |                |             | U/s 138 of NI Act.         | 06.12.2021             |
|   | 12     | NACT/523/2018               | Naveen Kumar Vs Swaran Singh Sidhu           | Swaran Singh Sidhu              | Bikar Singh                                       | Male                  |         |                |             | U/s 138 of NI Act.         | 22.12.2021             |
|   | 13     | NACT/528/2016               | M/S Swami Associates Vs Jagpreet Singh       | Jagpreet Singh                  | Dilbag Singh                                      | Male                  |         |                |             | U/s 138 of NI Act.         | 25.11.2021             |
|   | 14     | NACT/578/2018               | Yatin Sharma Vs Sangeeta Sharma              | Sangeeta Sharma                 | Mohinder Pal Sharma                               | Female                |         |                |             | U/s 138 of NI Act.         | 30.11.2021             |
|   | 15     | NACT/648/2018               | Pawan Kumar Vs Ritu Pathak                   | Ritu Pathak                     | Rohit Pathak                                      | Female                |         |                |             | U/s 138 of NI Act.         | 21.12.2021             |

|                                    |    |               |  |                    |               |        |         |          |      |                    |            |
|------------------------------------|----|---------------|--|--------------------|---------------|--------|---------|----------|------|--------------------|------------|
|                                    | 16 | NACT/677/2017 | Satish Kumar Vs Nitin Sharma               | Nitin Sharma       | Bishan Sharma | Male   |         |          |      | U/s 138 of NI Act. | 20.12.2021 |
|                                    | 17 | NACT/690/2018 | Satinder Saini Vs Urmil Jwalia             | Urmil Jwalia       | Not Mentioned | Male   |         |          |      | U/s 138 of NI Act. | 21.12.2021 |
|                                    | 18 | NACT/691/2018 | Satinder Saini Vs Urmil Jwalia             | Urmil Jwalia       | Not Mentioned | Male   |         |          |      | U/s 138 of NI Act. | 21.12.2021 |
|                                    | 19 | NACT/692/2018 | Satinder Saini Vs Urmil Jwalia             | Urmil Jwalia       | Not Mentioned | Male   |         |          |      | U/s 138 of NI Act. | 21.12.2021 |
|                                    | 20 | NACT/70/2016  | Amar Singh Vs Dharam Pal                   | Dharam Pal         | Balwant Singh | Male   |         |          |      | U/s 138 of NI Act. | 16.12.2021 |
|                                    | 21 | NACT/71/2016  | MS Kumar Poul Comfed India Vs Anil kumar   | Anil kumar         | Mewa Lal      | Male   |         |          |      | U/s 138 of NI Act. | 22.12.2021 |
|                                    | 22 | NACT/817/2017 | Pardeep Kumar Vs Girdhari Lal              | Girdhari Lal       | Nand Lal      | Male   |         |          |      | U/s 138 of NI Act. | 30.11.2021 |
|                                    | 23 | NACT/868/2017 | Jagjit Singh Pabby Vs Renu Aggarwal        | Renu Aggarwal      | Not Mentioned | Female |         |          |      | U/s 138 of NI Act. | 14.12.2021 |
|                                    | 24 | NACT/933/2015 | Bhanwar Dairy and Feed Store Vs Anil kumar | Anil kumar         | Not Mentioned | Male   |         |          |      | U/s 138 of NI Act. | 22.12.2021 |
|                                    | 25 | NACT/933/2019 | Rahul Johar Vs Anand Singh Berwal          | Anand Singh Berwal | Not Mentioned | Male   |         |          |      | U/s 138 of NI Act. | 20.12.2021 |
|                                    | 26 | NACT/937/2018 | Subhash Chander Vs Nitin Bansal            | Nitin Bansal       | Ishwar Dayal  | Male   |         |          |      | U/s 138 of NI Act. | 14.12.2021 |
| <b>Ms. Nidhi, JMIC, Panchkula.</b> | 27 | CHI/278/2019  | State Vs Javed                             | Rahul              | Malkhan Singh | Male   | 25/2019 | GRP, CHD | 2019 | u/s 379/411 IPC    | 20.12.2021 |

## Statement showing the list of the cases of Proclaimed Offender for the month of November, 2021 relating to the Sessions Division, Panchkula.

| Name of Court                      | S. No. | Case Information System No. | Case Title   | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No. | Police Station | Date of FIR | Under Section              | PO Declare Order dated |
|------------------------------------|--------|-----------------------------|--|---------------------------------|---|-----------------------|---------|----------------|-------------|----------------------------|------------------------|
| Sh. Hitesh Garg, ACJM, PKL         | 1      | CHI/29/2020                 | State Vs Jasbir Singh  | Jasbir Singh                    | Ram Singh   | Male                  | 281     | Chandimandir   | 23.08.2019  | 406/420/467/468 and 201IPC | 24.11.2021             |
|                                    | 2      | NACT45/2019                 | Subhash Kumar Vs Naveen Bansal   | Naveen Bansal                   | Darshan Kumar                                     | Male                  |         | P.S Pinjore    |             | U/s 138 of NI Act          | 30.11.2021             |
| Ms. Gitanjali Goel, SDJM, Kalka    | 3      | NACT/122/2018               | Shingara Singh Vs Satnam Singh   | Satnam singh                    | Naib Singh  | Male                  |         | P.S Pinjore    |             | U/s 138 of NI Act          | 24.11.2021             |
|                                    | 4      | NACT/140/2018               | Laxmi Kant Vs Raju Rawat   | Raju Rawat                      | Dhani Ram   | Male                  |         | P.S Pinjore    |             | U/s 138 of NI Act          | 10.11.2021             |
|                                    | 5      | NACT/166/2018               | Rajesh Kumar Vs Paramjeet Singh  | Paramjeet Singh                 | Lek Ram   | Male                  |         | P.S Pinjore    |             | U/s 138 of NI Act          | 08.11.2021             |
|                                    | 6      | NACT/18/2018                | Kaizen Technoligies Vs Nikesh  | Nikesh                          |   | Male                  |         | P.S Pinjore    |             | U/s 138 of NI Act          | 01.11.2021             |
| Ms. Pallavi Ojha, JMJC, Panchkula. | 7      | NACT/420/2018               | Ajay Pal Singh Vs Vicky Singh  | Vicky Singh                     | Jarnail Singh                                     | Male                  |         | Sec-7,Pkl      |             | U/s 138 of NI Act          | 01-11-2021             |
|                                    | 8      | NACT/533/2018               | Rainbow Crop Health Ltd th. Authorised Representative Sanjay Sharma Collection Executive Vs Mann Beej Bhandar th. Prop. Pala Singh | Pala Singh                      | Chand Singh                                       | Male                  |         | Sec-7,Pkl      |             | U/s 138 of NI Act          | 01-11-2021             |
|                                    | 9      | NACT/907/2017               | Subhash Verma Vs. Jasmer Singh   | Jasmer Singh                    | Dayal Singh                                       | Male                  |         | Sec-7,Pkl      |             | U/s 138 of NI Act          | 01-11-2021             |

|   |    |                |  |                            |  |              |  |           |  |                   |            |
|---|----|----------------|--|----------------------------|--|--------------|--|-----------|--|-------------------|------------|
| <b>Ms. Pallavi<br/>Ojha, JMIC,<br/>Panchkula.</b> | 10 | NACT/1001/2017 | Naman Anand Th. Gagan Anand Vs Siddharth Singh Solanki   | Siddharth Singh Solanki    | Not Mentioned  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 01-11-2021 |
|   | 11 | NACT/1094/2017 | Randhir Singh Vs Ramesh Chand  | Ramesh Chand & Anita Sohil | Ramesh Chand S/o Gian Chand & Anita Sohil W/o Ramesh Chand | Male/Fe male |  | Sec-7,Pkl |  | U/s 138 of NI Act | 01-11-2021 |
|   | 12 | NACT/1195/2017 | M/S Exmed Health Care Vs M/S New Rashmi Medical Agencies   | Ramesh                     | Not Mentioned  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 01-11-2021 |
|   | 13 | NACT/895/2017  | Rainbow Crop Health Ltd Vs Agri Clinic and Agri Business Center  | Akhilesh Kumar Singh       | Janardan Singh   | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 02-11-2021 |
|   | 14 | NACT/216/2018  | M/S Mittal Enterprises C/o Mittal Enterprises PKL Barwala Road Barwala Through its Prop. Subhash Ch Vs M/S Suman Poultries | Kunal Chopra & Neha Rampal | Neha Rampal W/o Kunal Chopra                               | Male/Fe male |  | Sec-7,Pkl |  | U/s 138 of NI Act | 10-11-2021 |
|   | 15 | NACT/630/2017  | IndusInd Bank Ltd. Vs Nitesh Kumar   | Nitesh Kumar               | Karam Dass   | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 10-11-2021 |
|   | 16 | NACT/935/2017  | Ramesh Kumar Saini Vs Tejinder Kakkar  | Tejinder Kakkar            | Gopal Dass Kakkar  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 10-11-2021 |
|   | 17 | NACT/1218/2017 | STATE BANK OF INDIA Vs Charan Singh  | Charan Singh               | Mehla Singh  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 10-11-2021 |
|   | 18 | NACT/473/2017  | Hotel North Park Vs Satnam Saini   | Satnam Saini & Usha Saini  | Not Mentioned  | Male/Fe male |  | Sec-7,Pkl |  | U/s 138 of NI Act | 11-11-2021 |
|   | 19 | NACT/79/2018   | Manik Kataria Vs Sarwan Kumar  | Sarwan Kumar               | Ram Chander  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 12-11-2021 |
|   | 20 | NACT/1231/2017 | STATE BANK OF INDIA Vs Arun Kumar  | Arun Kumar                 | Sant Ram   | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 16-11-2021 |
|   | 21 | NACT/605/2016  | State Bank of India Vs Ankit Kumar   | Ankit Kumar                | Vijender Singh   | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 17-11-2021 |
|   | 22 | NACT/107/2017  | Swami Associates Vs Inderjit Singh   | Inderjit Singh             | Som Nath   | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 18-11-2021 |
|   | 23 | NACT/882/2018  | Lakhwinder Singh Vs. Chetan Kumar  | Chetan Kumar               | Ram Brosh  | Male         |  | Sec-7,Pkl |  | U/s 138 of NI Act | 18-11-2021 |



## November

|  |    |                |  |                |                      |      |          |                 |             |   |            |
|--|----|----------------|--|----------------|----------------------|------|----------|-----------------|-------------|---|------------|
| <b>Ms. Pallavi Ojha, JMIC, Panchkula.</b>  | 24 | NACT/910/2018  | The Panchkula Central Co-operative Bank Ltd. Vs Mohinder Singh | Mohinder Singh | Sarvan Singh         | Male |          | Sec-7,Pkl       |             | U/s 138 of NI Act                                 | 18-11-2021 |
|  | 25 | NACT/1065/2017 | Taj Mohd Vs Jasbir Singh                                       | Jasbir Singh   | Ram Singh            | Male |          | Sec-7,Pkl       |             | U/s 138 of NI Act                                 | 18-11-2021 |
|  | 26 | NACT/282/2018  | Ranvir Singh Vs. Rajiv Sharma                                  | Rajiv Sharma   | Ram Parkash Sharma   | Male |          | Sec-7,Pkl       |             | U/s 138 of NI Act                                 | 22-11-2021 |
| <b>Ms. Anjali Narwal, JMIC, Panchkula.</b> | 27 | CHI/785/2017   | State Vs Nitin Bansal  | Nitin Bansal   | Ishwar Dayal         | Male | 254/2017 | P.s Sector 14   | 17.10.20217 | 323/506 IPC                                       | 22.11.2021 |
| <b>Ms. Nidhi, JMIC, Panchkula.</b>         | 28 | CHI/279/2018   | State Vs Rajat   | Manuvarat      | Tarsem Lal           | Male | 123/2017 | P.S Raipur Rani |             | 1148/149/232/353/379/427/506 IPC and 192(1) of    | 09.11.2021 |
|  | 29 | Remand Paper   | State Vs Vineet  | Vineet         |                      | Male | 63/2019  | Sector 20       | 20.05.2019  | 279/336 IPC and 25-54-59 of Arms Act              | 15.11.2021 |
|  | 30 | Remand Paper   | State Vs Vineet & ors.   | Vineet @ Vicky | Bijender Singh       | Male | 13/2019  | Sector 20       | 30.01.2019  | 394/395/396/397/302/120B/216 IPC and 25 Arms Act. | 24.11.2021 |
|  | 31 |                |  | Vinay          | Late Sh. Ashok Kumar | Male |          |                 |             |   |            |

## Statement showing the list of the cases of Proclaimed Offender for the month of October, 2021 relating to the Sessions Division, Panchkula.

| Name of Court                      | S. No. | Case Information System No. | Case Title   | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No. | Police Station | Date of FIR | Under Section | PO Declare Order dated |
|------------------------------------|--------|-----------------------------|--|---------------------------------|---|-----------------------|---------|----------------|-------------|---------------|------------------------|
| Ms. Pallavi Ojha, JMIC, Panchkula. | 1      | NACT/242/2016               | Mahavir Singh Vs Anil Chaudhary                          | Anil Chaudhary                  | Shamsher Singh                                    | Male                  |         | Sec-7,Pkl      |             | 21-10-2021    | 19.04.2021             |
|                                    | 2      | NACT/467/2016               | Rameshwar Vs Rakesh Sharma                               | Rakesh Sharma                   | Joginder R. Sharma                                | Male                  |         | Sec-7,Pkl      |             | 29-10-2021    |                        |
|                                    | 3      | NACT/953/2016               | Sanjeev Kumar Vs Amit Kumar                              | Amit Kumar                      | Kasturi Lal                                       | Male                  |         | Sec-7,Pkl      |             | 08-10-2021    |                        |
|                                    | 4      | NACT/1032/2016              | Hotel KC Cross Road Vs Virender Rana                     | Virender Rana                   | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 22-10-2021    |                        |
|                                    | 5      | NACT/802/2017               | Pankaj Sachdeva Vs Sushil Mehta                          | Sushil Mehta                    | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 18-10-2021    |                        |
|                                    | 6      | NACT/960/2017               | Smriti Singh Vs Shyam Sharma                             | Shyam Sharma                    | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 25-10-2021    |                        |
|                                    | 7      | NACT/1018/2017              | Vikash Kumar Vs Parveen Kumar                            | Parveen Kumar                   | Shyam Lal   | Male                  |         | Sec-7,Pkl      |             | 26-10-2021    |                        |
|                                    | 8      | NACT/1031/2017              | M/S B.G. Enterprises Vs M/S BASE 39                      | Sumit Manchanda                 | Lt. Sh. Amarjeet Manchanda                        | Male                  |         | Sec-7,Pkl      |             | 28-10-2021    |                        |
|                                    | 9      | NACT/1299/2017              | IndusInd Bank ltd. Vs Arun Talwar                        | Arun Talwar                     | Ascharaj Lal                                      | Male                  |         | Sec-7,Pkl      |             | 27-10-2021    |                        |
|                                    | 10     | NACT/1305/2017              | Vivek Bansal Vs Smt. Rajni Bala                          | Rajni Bala                      | Baldev Krishan                                    | Female                |         | Sec-7,Pkl      |             | 27-10-2021    |                        |
|                                    | 11     | NACT/1344/2017              | Satish Kumar Saini Vs M/S Sarthak Logistic Pvt. Ltd.     | Rajat Saini                     | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 26-10-2021    |                        |
|                                    | 12     | NACT/99/2018                | Manoj Chander Vs Neeraj kumar Saxena                     | Neeraj kumar Saxena             | Gauri Shanker                                     | Male                  |         | Sec-7,Pkl      |             | 13-10-2021    |                        |
|                                    | 13     | NACT/211/2018               | M/S Cedar Decor Pvt Ltd. Vs M/S Jai Mata Timber Plywoods | Sanjeev Mittal                  | Not Mentioned                                     | Male                  |         | Sec-7,Pkl      |             | 05-10-2021    |                        |

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|           |                |  |                |                |        |  |           |  |            |
|-----------|----------------|--|----------------|----------------|--------|--|-----------|--|------------|
| <b>14</b> | NACT/378/2018  | The Khadak Mangoli Primary Agriculture Cooperative Vs Rajinder Singh | Rajinder Singh | Mahinder Singh | Male   |  | Sec-7,Pkl |  | 21-10-2021 |
| <b>15</b> | NACT/504/2018  | M/S G.M. Telelink India Pvt. Ltd Vs Annu Chauhan                     | Annu Chauhan   | Not Mentioned  | Female |  | Sec-7,Pkl |  | 07-10-2021 |
| <b>16</b> | NACT/753/2018  | M/S Vaibhav International Vs M/s Bexil Pharma Pvt Ltd.               | Vibhanu        | Not Mentioned  | Male   |  | Sec-7,Pkl |  | 28-10-2021 |
| <b>17</b> | NACT/1158/2018 | M/S Amartex industries Limited Vs M/S Nischal Enterprises            | Nischal Kohl   | Not Mentioned  | Male   |  | Sec-7,Pkl |  | 25-10-2021 |

| Statement showing the list of the cases of Proclaimed Offender for the month of September 2021 relating to the Sessions Division, Panchkula. |        |                             |   |                                 |   |                       |                |                      |             |                   |                        |
|--|--------|-----------------------------|---|---------------------------------|---|-----------------------|----------------|----------------------|-------------|-------------------|------------------------|
| Name of Court  | S. No. | Case Information System No. | Case Title  | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.        | Police Station       | Date of FIR | Under Section     | PO Declare Order dated |
| Sh. Deepak Gupta, District & Sessions Judge, Panchkula.  | 1      | CRA/270/2019                | Mosina Vs Ami Chand                                 | Mosina                          | Wasim Akram                                       | Female                |                | Sector 5, Panchkula. |             | U/s 138 of NI Act | 17.09.2021             |
| Sh. Nitin Raj, CJM, Panchkula.   | 2      | Remand Paper                | State Vs Baljinder                                  | Baljinder                       | Karamjeet Singh                                   | Male                  | 525/11.10.2020 | Sector 5, Panchkula. | 11.10.2020  | 406/420 IPC       | 30.09.2021             |
| Ms. Gitanjali Goel, SDJM, Kalka.   | 3      | NACT/99/2018                | Nanak Singh Vs Suraj Kumar & ors.                   | Suraj Kumar                     | Mam Chand   | Male                  |                | Pinjore              |             | U/s 138 of NI Act | 28.09.2021             |
|  | 4      |                             |   | Savita Rani                     | W/o Suraj Kumar                                   | Female                |                |                      |             |                   |                        |
|  | 5      | NACT/183/2017               | Harmail Singh Vs Kusum Lata                         | Kusum Lata                      |   | Female                |                | Pinjore              |             | U/s 138 of NI Act | 13.09.2021             |
| Ms. Pallavi Ojha, JMIC, Panchkula.   | 1      | NACT/127/2018               | Rainbow Corp Health Ltd Vs Bala G Khad Beej Bhandar | Satbir Singh                    |   | Male                  |                | Sec-7,Pkl            |             | U/s 138 of NI Act | 09.09.2021             |
|  | 2      | NACT/545/2018               | M/s Excipients Zone Vs M/s Medifoil                 | Nirmal Kumar Nirala             |   | Male                  |                | Sec-7,Pkl            |             | U/s 138 of NI Act | 10.09.2021             |
|  | 3      | NACT/319/2017               | Allahabad Bank Vs Vijay Pal                         | Vijay Pal                       |   | Male                  |                | Sec-7,Pkl            |             | U/s 138 of NI Act | 14.09.2021             |
|  | 4      | NACT/320/2017               | Allahabad Bank Vs Preeti                            | Preeti                          | w/o Vijay Pal                                     | Female                |                | Sec-7,Pkl            |             | U/s 138 of NI Act | 14.09.2021             |
|  | 5      | NACT/1063/2017              | Dinesh Kumar Sahni Vs Ganesh                        | Ganesh                          | B.M Sundaram                                      | Male                  |                | Sec-7,Pkl            |             | U/s 138 of NI Act | 29.09.2021             |

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| <b>Statement showing the list of the cases of Proclaimed Offender for the month of August, 2021 relating to the Sessions Division, Panchkula.</b> |                                    |                                    |   |  |  |                              |                |                       |                    |                      |                               |
|---|------------------------------------|------------------------------------|---|--|--|------------------------------|----------------|-----------------------|--------------------|----------------------|-------------------------------|
| <b>S. No.</b>   | <b>Name of Court</b>               | <b>Case Information System No.</b> | <b>Case Title</b>                           | <b>Name of the Proclaimed Offender</b> | <b>Father's /Husband Name of the Proclaimed Offender</b> | <b>Gender Male or Female</b> | <b>FIR No.</b> | <b>Police Station</b> | <b>Date of FIR</b> | <b>Under Section</b> | <b>PO Declare Order dated</b> |
| <b>1</b>  | Ms. Pallavi Ojha, JMIC, Panchkula. | NACT/1010/2018                     | M/s Suraj Finance Advisor Vs Pallavi Swaraj | Pallavi Swaraj                         | w/o Vineet Swaraj  | Female                       |                |                       |                    | u/s 138 of N.I ACT.  | 10.08.2021                    |

**Statement showing the list of the cases of Proclaimed Offender for the month of April, 2021 relating to the Sessions Division, Panchkula.**

| Name of Court                         | S. No.   | Case Information System No. | Case Title                  | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.         | Police Station     | Date of FIR | Under Section                    | PO Declare Order dated |
|---------------------------------------|----------|-----------------------------|-----------------------------|---------------------------------|---|-----------------------|-----------------|--------------------|-------------|----------------------------------|------------------------|
| Sh. Deepak Gupta, D & SJ, Panchkula.  | <b>1</b> | NDPS/52/2016                | State Vs Vijay Kumar & ors. | Parjinder Kumar                 | Sh. Hakam Singh                                   | Male                  | 257/2016        | PS Sec-5           | 03.08.2016  | 21-29 NDPS Act                   | 16.04.2021             |
| Sh. Nitin Raj, CJM, Panchkula.        | <b>2</b> | CHI/491/2018                | State Vs Pardeep            | Pardeep                         | Om Parkash  | Male                  | 145/2018        | P.S Sector 14, PKL | 15.07.2018  | 279/304A IPC                     | 23.04.2021             |
| Sh. Vinod Kumar, SJM, CBI, Panchkula. | <b>3</b> | CHI/632/2019                | CBI Vs Amit Swami           | Sunil Kumar                     | Wazir Chand                                       | Male                  | RC/0512019S0005 | SCB, CHD           | 26.07.2019  | 120B r/w 420,511,468,471/465 IPC | 19.04.2021             |

**Statement showing the list of the cases of Proclaimed Offender for the month of March, 2021 relating to the Sessions Division, Panchkula.**

| Name of Court                      | S. No. | Case Information System No. | Case Title               | Name of the Proclaimed Offender | Father's /Husband Name of the Proclaimed Offender | Gender Male or Female | FIR No.  | Police Station    | Date of FIR | Under Section        | PO Declare Order dated |
|------------------------------------|--------|-----------------------------|--------------------------|---------------------------------|---|-----------------------|----------|-------------------|-------------|----------------------|------------------------|
| Sh. Narender Sura, ASJ, Panchkula. | 1      | SC/33/2017                  | State Vs Mangal          | Mangal                          | Madhu Sudan                                       | Male                  | 6/2017   | PS Sec-14         | 09.01.2017  | 363/366 IPC          | 10.03.2021             |
|                                    | 2      | NDPS/20/2018                | State Vs Pawan           | Pawan                           | Naresh Kumar                                      | Male                  | 42/2018  | P.S Kalka.        | 04.04.2018  | 20/61/85 NDPS        | 10.03.2021             |
| Sh. Hitesh Garg, ACJM, Panchkula.  | 3      | CHI/747/2014                | State Vs Gurdeep & ors.  | Gurdeep Singh                   | Dunda Singh                                       | Male                  | 233/2014 | P.S Sector 5, PKL | 30.05.2014  | 406/506/420/120B IPC | 15.03.2021             |
| Ms. Diksha Dass Ranga, Panchkula.  | 4      | Remand Paper                | State Vs Pardeep Punjabi | Pardeep Punjabi                 |   | Male                  | 78/2020  | P.S Pinjore       | 15.03.2020  | 406/420 IPC          | 16.03.2021             |